| .    |  |                    |                           |                             | 120                | TEZMX CRE                         | -                           |                      |                                  |  | Amou  | Amount in Rupees   |
|------|--|--------------------|---------------------------|-----------------------------|--------------------|-----------------------------------|-----------------------------|----------------------|----------------------------------|--|---|--|
|      |  | Details            | Details of claim Received |                             | Details of         | Details of claim admitted         | ted                         |                      |                                  |  |   |  |
| S.No | Name of the<br>Creditors                             | Date of<br>Receipt | Amount Claimed            | Amount of Claim<br>Admitted | Nature of<br>Claim | Amount<br>covered by<br>guarantee | Whether<br>Related<br>Party | % of Voting<br>Share | Amount of<br>Contingent<br>claim | Amount of any mutual dues, that may be set oof | Amount of claim under verification Remarks if any | Remarks if any   |
| ь    | Financial Creditors Total of - 03                    |                    | 9,33,96,276.00            | 5,83,14,276.00              | Form C             | 0                                 |                             | 44.11                | 0                                | 0  | 3,50,82,000.00                                    | Please see the separate attachment of this category. Annexure -01  |
| 2    | Financial Creditor in a Class Home Buyers Total of - |                    | 7,19,31,117.00            | 7,19,31,117.00              | Form CA            | 0                                 | 201                         | 54.41                | 0                                | 0  | 0   | Please see the separate attachment of this category.  O Annexure-2 |
| ω    | Unsecured<br>Financial Creditors<br>Total of - 02    |                    | 19,67,731.00              | 19,67,731.00                | Form C             | 0                                 |                             | 1.49                 | 0                                | 0  | 0   | Please see the separate attachment of this category.  O Annexure-4 |
|      | Total Claims Tally                                   |                    | 16,72,95,124.00           | 13,22,13,124.00             |                    |                                   |                             | 100.00               |                                  | *1   | 3,50,82,000.00                                    |  |



## ANNEXURE-1

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List of Creditors As on 09.07.2025

List of Secured Financial Creditors [SFC]

|                    | ω   | 2   | H   | S.No   |                                    |
|--------------------|---|---|---|--|------------------------------------|
| Total Claims Tally | Vijaya Prasad Reddy<br>and Krupi                                      | Flagship Financials<br>Limited  | Ravindra Reddy and<br>Bhaskar Reddy                                     | Name of the<br>Creditors                                       |                                    |
|                    | 24.06.25  | 24.06.25  | 23.06.25  | Date of<br>Receipt   | Detail                             |
| 9,33,96,276.00     | 1,32,55,000.00  | 5,28,41,276.00  | 2,73,00,000.00  | Amount Claimed   | Details of claim Received          |
| 5,83,14,276.00     | 1,32,55,000.00 Financial Assistanc                                    | 1,77,59,276.00 Financial Assiatanc  | 2,73,00,000.00  | Amount of Claim<br>Admitted                                    | ,                                  |
|                    | Financial<br>Assiatance   | Financial<br>Assiatance   | Financial<br>Assiatance   | Nature of<br>Claim -Form<br>C                                  | Details o                          |
|                    |   |   |   | Nature of Amount Claim -Form covered by C guarantee            | Details of claim admitted          |
|                    | N O   | 0 No  | No .  | Whether<br>Related<br>Party                                    | ted                                |
| 44.11%             | 10.03%  | 13.43%  | 20.65%  | % of Voting<br>Share   |                                    |
|                    |   | 0   | 0   | Amount of<br>Contingent<br>claim                               | v                                  |
|                    |   | . 0   | 0   | Amount of any mutual dues, that may be set oof                 |                                    |
| 3,50,82,000.00     |   | Security give as Home Unit 3,50,82,000.00 CD's Project Flats & MOU signed by th |   | and subject to acceptance with proof of documentary evidences. | Amount of claim under verification |
|                    | Security given as Home Units O CD's Project Flats & MOU signed by the | Security given as Home Units CD's Project Flats & MOU signed by the             | Security given as Home Units CD's Project Flats & MOU signed by the CD. | Remarks if any   |                                    |

CS Raghunathán Krishnasamy M.Com, FCMA, FCS, FIP Resolution Professional NCLT Case No. CP/IB/88 of 2025